

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519
CP No.-71/241/242/ND/2022

IN THE MATTER OF:

Kanchanpreet Kaur Batra

....Applicant

Vs.

M/s. Welco Overseas Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Rabi Karmokar
Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Proxy counsel on behalf of Petitioner is present and submitted that the main counsel is not available today and therefore, sought adjournment. Ld. Counsel on behalf of Respondent is present. In view of the request made by Proxy counsel on behalf of Petitioner, list the matter on **18.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)